

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 13th September, 2016

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

***CASE LISTED FOR 13TH SEPTEMBER, 2016 (TUESDAY) FOR HEARING, WOULD BE
TAKEN-UP ON 1ST OCTOBER, 2016 (SATURDAY) FOR HEARING***

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| FOR ADMISSION | | | |
| 1. | Original Application No. 437/2016 | Gafur Khan Vs. The Lieutenant Governor & Ors. | Mr. Dinesh K. Malhotra, Adv. for Applicant |
| AFTER NOTICE | | | |
| 2. | Original Application No. 435/2016 (M.A. No. 865/2016) | N. S. Yadav & Ors. Vs. Commissioner, North MCD & Ors. | Mr. Alakh Alok Srivastava, Adv. for Applicants Mr. Tarunvir Singh Khehar, Adv. for DPCC |
| FOR COMPLETION OF PLEADINGS | | | |
| 3. | Original Application No. 226/2016 (M.A. No. 423/2016 & M.A. No. 682/2016) | Vinod Chopra Vs. State of Haryana & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 |
| 4. | Original Application No. 407/2016 | M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board | Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv. for UPCCB |
| FOR HEARING | | | |
| 5. | Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016) | Vikrant Kumar Tongad Vs Union of India & Ors. | Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms. Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8 |

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| | | | <p>Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17 Mr. Nitin Kumar, Adv. Mr. Rishi Agarwala, Adv. for Noticee No. R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No.9</p> |
| 6. | <p>Original Application No. 121/2013 (LISTED ON 14.09.2016)</p> | <p>Akash Vashishtha & Anr. Vs. Union of India & Ors.</p> | <p>Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC</p> |
| 7. | <p>Original Application No. 24/2014 (LISTED ON 14.09.2016)</p> | <p>Shiv Prasad Vs. U.O.I. & Ors.</p> | <p>Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Bhupinder Kumar, LA for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25</p> |
| 8. | <p>Original Application No. 19/2014 (M.A No. 216/2015, M.A. No. 1027/2015, M.A. No. 1330/2015)</p> | <p>Dr. Kashmira Kakati Vs. Union of India & Ors.</p> | <p>Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Shakshi Popli, Adv. for R – 1 Ms. Roy Kankana, Adv. for R-2 Mr. Avijit Roy, Adv. for R-3, 9, 10 & 12 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Banerji, Sr. Adv. along with Ms. Harsha Peechara, Adv. for R-7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariera, Sr. Adv. along with Mr. Dharitry Phookan, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHAI M. V. Kini Law Firm for R-12 Mr. Vivek Paul Oriel, Adv. for-13 Ms. Deepika Ghatowar, Adv. for State of Assam Ms. Bhavana Duhoon, Adv. for NHAI</p> |

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| 9. | Original Application No. 226/2014 | Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors. | Mr. Rajhans Bansal, Adv. for Applicant Ms. Purnima Maheshwari & Mr.D.K. Singh, Advs. for R-1 & 2 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Balendu Shekhar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Jitendra Mohan Sharma, Sr. Adv. with Mr. Ajit Sharma, Adv. for R-5 |
| 10. | Original Application No. 3/2015 | Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors. | Ms. Parul Gupta, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Mr. Dewan Upadhyay & Nishant Kumar, Advs. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv. |
| 11. | Original Application No. 263/2015 (M.A. No. 1287/2015 & M.A. No. 320/2016) | Sanjay Kumar Vs. State of U.P. & Ors. | Mr. Vikas Gaur & Mr. Dipesh Choudhary, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB |
| 12. | Original Application No. 325/2015 | Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors. | Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana |
| 13. | Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015) | Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd. | Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Jagriti Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv. |
| 14. | Execution Application No. 16/2016 IN O.A. No. 270/2013 | K. C. Bhargava & Anr. Vs. Union of India & Ors. | Mr. Prafulla Kumar Behera, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoosha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. |

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